

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

(1) C.P. No.47/58,59,241-242,244/(MB)/2017
I.A. No. 74/2017 & M.A. No. 645/2017

CORAM: Present :SHRI M.K. SHRAWAT
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY
LAW TRIBUNAL ON 23.03.2018

NAME OF THE PARTIES: Deepak K. Chabbria.
V/s
Orbit Electricals Private Limited.

SECTION OF THE COMPANIES ACT :58,59,241-242,244.

ORDER

1. The Learned Representatives of both the sides are present.
2. On the request of the Respondent matter is to be adjourned. However, seriously objected by the Petitioner.
3. It is pleaded that on the last occasion also the Respondent has been accommodated for this date, hence be adjourned finally to heard the Applications and the main Petition.
4. After some discussion it is decided that the Applications and the Petition shall be heard on **11.04.2018**. To be posted 2nd on Cause List.

23.03.2018.

aah

SD/-
M.K. SHRAWAT
Member (Judicial)